

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

I.A.No.407/KB/2017  
In C.P.No.01/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Mrityunjay Kar. -Versus- Purnbanchal Petroleum Pvt.Ltd. & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 LAXMI DHAR SAHOO Sri Mrityunjay Kar  
ADVOCATE Petitioner. 9/10/17  
ORDER

Ld. Counsel for the petitioner is present.

Petitioner is directed to serve notice on the respondents and file affidavit of service within 7 days.

List the matter on 27/10/2017.

sd

(Jinan K.R.)  
Member (J)

sd

(Vijai Pratap Singh)  
Member (J)